

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3526
TO BE ANSWERED ON 10TH DECEMBER, 2019

NEW FOOD STORAGE CENTRES

†3526. SHRI VIJAY KUMAR DUBEY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has any plan to open new food storage centres in the country particularly in Kushinagar, Uttar Pradesh and Arunachal Pradesh;
- (b) if so, the time by which such centres are likely to be set up along with their numbers and the details thereof; and
- (c) if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &
PUBLIC DISTRIBUTION
(SHRI DANVE RAOSAHEB DADARAO)

(a) to (c): Depending on requirement in specific areas and for modernization of the storage facilities, the Government implements the following schemes for construction of godowns and silos for storage of Central Pool Stocks in the country:

- i. Private Entrepreneurs Guarantee (PEG) Scheme: Under this Scheme, which was formulated in 2008, storage capacity is created by private parties, Central Warehousing Corporation (CWC) and State Government Agencies for guaranteed hiring by Food Corporation of India (FCI). A capacity of 149.89 LMT has been sanctioned out of which 143.08 LMT has been created as on 31.10.2019. Under this scheme, no funds are allocated by Government for construction of godowns and full investment is done by the private parties/CWC/State Agencies.

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- ii. **Central Sector Scheme (erstwhile Plan Scheme):** This scheme is implemented in the North Eastern States along with a few other States. Funds from annual budgetary allocation are released by the Government of India to FCI and also to the State Governments for construction of godowns. A total capacity of 1,84,175 MT has been completed by FCI and State Governments during the 12th Five Year Plan (2012-17). This scheme has been extended from 01.04.2017 to 31.03.2022. A capacity of 49,425 MT [including 3,615 MT in Arunachal Pradesh (12 locations)] has been created by FCI & State Governments from 01.04.2017 to 31.10.2019.
- iii. **Construction of Steel Silos:** In addition to conventional godowns, Government of India has also approved an action plan for construction of steel silos in the country for a capacity of 100 LMT in Public Private Partnership (PPP) mode for modernizing storage infrastructure and improving shelf life of stored foodgrains. Against this, as on 31.10.2019, steel silos of 7.25 LMT capacity (15 locations) have been created.

In order to develop Agricultural Marketing Infrastructure including Storage infrastructure, Ministry of Agriculture and Farmers Welfare implements a capital investment subsidy sub-scheme "Agricultural Marketing Infrastructure (AMI)" of Integrated Scheme for Agricultural Marketing (ISAM). The AMI sub-scheme is a demand driven scheme and since inception of the scheme up to 30.09.2019, a total of 39,204 storage infrastructure projects (godowns), with capacity of 661.22 LMT were sanctioned and Rs. 3,000 Cr has been released. This includes the following:

Location/State	No. of projects sanctioned	Total Capacity	Funds released (Rs Cr)
Kushinagar, Uttar Pradesh	05	1.23 LMT	4.23
Arunachal Pradesh	01	945 MT	0.063

Ministry of Agriculture and Farmers Welfare also implements a Mission for Integrated Development of Horticulture (MIDH) for development of Horticulture in the country under which financial assistance is available, inter-alia, for setting up of Post Harvest Management (PHM) infrastructure including establishment of cold storages. The component of post harvest management including cold storage is implemented in a demand driven mode. As on 31.03.2019, a total capacity of 367.71 LMT (8038 projects) has been created including 0.06 LMT (2 projects) in Arunachal Pradesh and 145.45 LMT (2376 projects) in Uttar Pradesh.

In Kushinagar, Uttar Pradesh, a storage capacity of 9,300 MT is available for Central Pool Stock of foodgrains to meet the local requirements under National Food Security Act. Hence, presently, there is no requirement for additional storage space for Central Pool Stocks in Kushinagar, Uttar Pradesh.
